

(ग) विभिन्न राज्य सरकारों ने उस आदेश पर अभी तक क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : (क) से (ग). केन्द्रीय सिविल सेवाओं तथा सब राज्य क्षेत्र प्रशासनों को लागू होने वाले आदेशों की एक प्रतिलिपि ममा पटल पर रर दी गई है। [वेबिधे विरिशिष्ट ५, अनुबन्ध संख्या ६]। इन आदेशों की एक प्रतिलिपि राज्य सरकारों को सूचनाार्थ भेजी गयी थी। उन के द्वारा की मालूम नहीं है।

Syllabus for Hindi in I.A.S. Examinations

3029. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Home Affairs be pleased to state:

(a) whether any definite syllabus for Hindi which has been included as an optional subject in the I.A.S. etc. examinations has been prescribed or is proposed to be prescribed; and

(b) if it has been prescribed, whether a copy of the same has been published?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The syllabus for Hindi has been indicated in Appendix II-B to the Rules for the I.A.S. etc. examination, which have been published in Part I, Section I of the Gazette of India dated 28th January, 1961. The syllabus is, however, reproduced below:

Hindi:—Candidates will be expected to know the standard works in Hindi though questions on books of lesser importance may also be set. They will also be expected to possess a knowledge of the history of literature and such knowledge of general social history as will enable them to understand the literature.

Class IV Employees

3030. Shri Elayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Class IV officials of Government of India are not allowed to sit for the Hindi Assistant grade Examination when they have the necessary educational qualifications; and

(b) if so, what are the reasons?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A departmental examination for the selection of persons for appointment to posts of Hindi Assistants in the Ministries/Offices participating in the Central Secretariat Services Scheme were held by the Union Public Service Commission in June 1959, on an ad hoc basis and, in consultation with the Commission, it was decided that this examination should be open only to Upper Division Clerks/Lower Division Clerks of the Central Secretariat Clerical Service who were graduates with Hindi as a subject for the degree examination and who had completed a minimum service of one year as Lower Division Clerk or in a higher grade on 1st January 1959. There is no proposal to hold another such examination.

Assistants

3031. Shri M. B. Thakore: Will the Minister of Home Affairs be pleased to state:

(a) whether any relaxation in the minimum age limit has been granted to the Assistants for taking the Central Secretariat Service, Grade III (Direct Recruitment) Examination held by the U.P.S.C. every year;

(b) if so, whether the concession is admissible only to the Assistants working in the Central Secretariat or is it admissible to all persons working in the Assistants' grade employed in the Attached/Subordinate offices, including non-participating offices of Secretariat status; and